

CH. MANAVENDRANATH ROY
REGISTRAR GENERAL



HYDERABAD
Pin 500 066.

(Off): 2344 6166
(Fax): 2344 6155

Roc No. 2958/SO/2017

Date : 04.04.2018

To

All the Unit Heads in the State of Andhra Pradesh

Sub: High Court of Judicature at Hyderabad – Letter received from the Special Commissioner, Women Development and Child Welfare Department, Government of A.P. – Forwarding proposal for conducting State Level Workshop on Creating awareness on importance of Adoption and speedy disposal of legalizations of In-Country and Inter-Country Adoption Cases to the Judge Family Courts and Superintendents of Family Courts – Permission accorded to conduct Workshop on 07.04.2018 - Reg.

Ref: Lr.No.P-983/SARA/2017, dated 05.12.2017, 22.01.2018, 16.03.2018 and 04.04.2018.

Adverting to above subject and reference cited, I am to inform that Special Commissioner, Women Development and Child Welfare Department and A.P. Society for Protection and Empowerment of Women and Children, Government of Andhra Pradesh, has requested to grant permission to conduct State Level Workshop for creating awareness of importance of Adoption and Speedy disposal of Legislations, in-country and inter-country Adoption cases to the Judge, Family Courts and Superintendents of Family Courts in the State of Andhra Pradesh.


In this regard, the Hon'ble the Acting Chief Justice has been pleased to accord permission to Women Development and Child Welfare Department and A.P. Society for Protection and Empowerment of Women and Children, Government of Andhra Pradesh to conduct the above said workshop on 07.04.2018 for Judge, Family Courts and Superintendents of all the Family Courts in the State of A.P.,

Hence, all the Unit Heads in the State of A.P. are directed to inform the Presiding Officers of the Family Courts in the State of Andhra Pradesh, to attend the said workshop on 07.04.2018 to be conducted at Dr. H.Deichmann and Dr.S.John David Auditorium, L.Venugopal Reddy Seminar Hall, Acharya Nagarjuna University, Namboor, Guntur District from 9.30 AM to 4.30 P.M.

The Unit Heads are hereby directed to make incharge arrangements during the period of absence of the nominated Officers.

The Unit Heads in the State of Andhra Pradesh are also hereby directed to take steps to depute the Superintendents of Family Courts dealing with the adoption cases, in the State of Andhra Pradesh, to attend the said workshop on 07.04.2018.

Yours sincerely,


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Copy to:

- 1) The Special Commissioner, Women Development and Child Welfare Department and A.P. Society for Protection and Empowerment of Women and Children, Lodge Centre, Amaravathi Road, Guntur, A.P.
- 2) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad with a request to place the same in the official website of the High Court of Judicature at Hyderabad.
- 3) The Section Officer, B Special for information